

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 18
Dated: Guwahati, the 23rd March, 2022

The Hon'ble Gauhati High Court has been pleased to constitute a Sub-Committee to look into the matter of setting up of Vulnerable Witness Deposition Centre in the State of Assam, consisting of the following members:

1.	L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department	Chairman
2.	Registrar (Vigilance), Gauhati High Court, Guwahati	Member
3.	Registrar (Admin.), Gauhati High Court, Guwahati	Convenor
4.	Registrar (Judicial), Gauhati High Court, Guwahati	Member
5.	Member Secretary, Assam State Legal Services Authority	Member
6.	Secretary to the Govt. of Assam, Home Department	Member
7.	Secretary to the Govt. of Assam, Finance Department	Member
8.	Secretary to the Govt. of Assam, Social Welfare Department	Member
9.	Joint Registrar (PM&P), Gauhati High Court	Member
10.	Chief Engineer, PWD (Building), Assam	Member

By order,


REGISTRAR GENERAL

Memo No. HC.III-07/2015/1160-1182/G (Pt.) dated 23rd March, 2022.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-06.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Member Secretary, Assam State Legal Services Authority, Guwahati.
5. The Secretary to the Govt. of Assam, Home Department, Dispur, Guwahati.

6. The Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati.
7. The Secretary to the Govt. of Assam, Social Welfare Department, Dispur, Guwahati.
8. The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
9. The Chief Engineer, PWD (Building), Assam.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The AO (J), _____ Section, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
13. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

